GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:494 ANSWERED ON:09.12.2013 HIGH SECURITY REGISTRATION PLATES FOR VEHICLES Rajendran Shri C.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has implemented the scheme for fitment of High Security Registration Plates (HSRP) in all categories of motor vehicles in all the States/UTs of the country;

(b) if so, the details thereof;

(c) if not, the names of the States/UTs where this scheme has not been implemented so far, States/UT-wise; and

(d) the time by which the said scheme is likely to be implemented in the remaining States/UTS?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) : Rule 50 of Central Motor Vehicles Rules, 1989 (CMVRs) mandates fitment of High Security Registration Plates (HSRP) on all motor vehicles. According to sub-section (6) of Section 41 of Motor Vehicles Act, 1988, registration mark is to be assigned to vehicles by registering authorities of States/Union Territories; the form and manner in which the registration mark is to be displayed is to be prescribed by the central Government. The Central Government has notified the standards and specification of HSRP, the testing agencies that are to test the plates based on the prescribed specification and issue type approval certificate to vendors and the date of implementation. Implementation of the scheme, in accordance with the provisions of CMVRs, is the responsibility of the State Governments/ Union Territory Administrations. As per the information available with the Ministry, the scheme of HSRP is in various stages of processing/ implementation in the States/Union Territories of Assam, A&N Islands, Bihar, Chandigarh, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Lakshadweep, Madhya Pradesh, Manipur, Meghalaya, Mizoram, NCT of Delhi, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand etc.